

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO. 3745
ANSWERED ON 09.08.2018

Award for Encouraging the PRIs

3745. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRIMATI SUPRIYA SULE:
SHRI P.R. SUNDARAM:
DR. J. JAYAVARDHAN:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI DHANANJAY MAHADIK:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Ministry gives various awards for encouraging the Panchayati Raj Institutions in the country;
- (b) if so, the details of awardees during each of the last three years and the current year along with the amount of award granted, State/UT-wise;
- (c) whether many of the awards have been discontinued by the Government;
- (d) if so, the details thereof along with the reasons therefor;
- (e) whether the Government has introduced any alternative award *in lieu* of the discontinued ones, if so, the details thereof; and
- (f) the other steps taken by the Government to strengthen Panchayati Raj Institutions in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

- (a) to (e) The Ministry of Panchayati Raj (MoPR) has been encouraging the Panchayati Raj Institutions (PRIs) in the country through the following categories of awards :
- (i) Panchayat Sashaktikaran Puraskar, named as Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar (DDUPSP) during 2017-18, is given to best performing Panchayats (District, Intermediate and Gram) in recognition of the good work done for improving delivery of services and public goods.
 - (ii) Rashtriya Gaurav Gram Sabha Puraskar, named as Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar (NDRGGSP) during 2017-18, is given to Gram Panchayats (GPs) for their outstanding contribution to the socio-economic development by involving Gram Sabhas.

- (iii) Gram Panchayat Development Plan (GPDP) Award is a new award introduced during 2017-18, conferred upon three best performing Gram Panchayats with respect to the preparation of GPDP in the country. This award is to encourage the GPs to prepare GPDPs according to the State/Union Territory specific guidelines framed in line with the model guidelines issued by MoPR.
- (iv) e-Panchayat Puraskar is given to States in recognition of the significant progress in the implementation and roll out of Panchayat Enterprise Suite Applications/ State specific Applications with the main aim to encourage the Panchayats for the use of information and communication technology.
- (v) Devolution Index Award is given to encourage States to empower Panchayats wherein performance of the States regarding devolution in respect of funds, functions and functionaries is measured through a Panchayat Devolution Index, scope and methodology of which is refined from time to time.

The State/Union Territory-wise details of awardees during each of the last three years and the current year along with the amount of award granted are given at Annexure.

(f) The 73rd Amendment to the Constitution gives Constitutional status to the local self governments and provides an institutionalized platform for inclusive economic development and social justice. The major provision of this amendment, including three tiers of Panchayats, holding elections to Panchayats every five years, reservations in seats and offices for the Scheduled Castes, Scheduled Tribes and Women, rotation of reserved seats and offices of chairpersons and setting up of State Election Commissions have, by and large been implemented by all the States/UTs covered under Part IX of the Constitution of India, and this has resulted in the strengthening of Panchayati Raj System in the country. As per Article 243G of the Constitution, States are to endow Panchayats with such powers and authority as may be necessary to enable them to function, and to plan and implement schemes for economic development and social justice including those in relation to matters listed in the Eleventh Schedule.

MoPR has been providing programmatic support for strengthening of PRIs, advocacy support for inter-ministerial and multi-sectoral coordination and capacity building of elected representatives and functionaries of PRIs to improve their functioning and effectiveness. Under Fourteenth Finance Commission (FFC), grants to the tune of Rs. 2,00,292.20 crore for the period from 2015 to 2020 have been allocated to GPs constituted under Part-IX of Constitution, for delivering basic services. 10 % of basic grants of FFC can be used by Gram Panchayats for Operation and Maintenance. The FFC grants are expected to improve the living conditions of the people in the rural areas as these relate to the provision of basic services for the people in the villages and thus strengthen Gram Panchayats. Moreover, some schemes of other Ministries also strengthen PRIs in the country.

Annexure referred in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 3745 for answer on 09.08.2018

Panchayat Sashaktikaran Puraskar (PSP) / Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar (DDUPSP)

Sl. No.	Name of the State/Union Territory	PSP 2015 (Appraisal Year-2013-14)		PSP 2016 (Appraisal Year-2014-15)		DDUPSP 2017 (Appraisal Year-2015-16)		DDUPSP 2018 (Appraisal Year-2016-17)	
		No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)
1.	Andhra Pradesh	11	158	10	201	11	217	11	224
2.	Arunachal Pradesh	6	85	-	-	1	5	1	50
3.	Assam	8	145	8	162	5	127	5	120
4.	Chandigarh	-	-	-	-	-	-	1	15
5.	Bihar	-	-	-	-	4	43	-	-
6.	Chhattisgarh	8	110	7	136	7	132	7	119
7.	Gujarat	9	118	9	156	8	145	9	142
8.	Haryana	5	74	6	124	5	96	6	128
9.	Himachal Pradesh	6	110	-	-	4	91	6	124
10.	Jammu & Kashmir	3	24	-	-	1	8	2	16
11.	Jharkhand	6	106	-	-	6	124	3	87
12.	Karnataka	8	118	7	150	7	140	6	135
13.	Kerala	6	115	6	145	6	145	6	145
14.	Madhya Pradesh	16	196	16	258	12	222	15	253
15.	Maharashtra	19	198	17	219	17	217	17	216
16.	Manipur	2	30	2	20	3	73	3	70
17.	Odisha	7	118	7	140	7	144	6	135
18.	Punjab	9	100	9	152	9	139	10	154

Sl. No.	Name of the State/Union Territory	PSP 2015 (Appraisal Year-2013-14)		PSP 2016 (Appraisal Year-2014-15)		DDUPSP 2017 (Appraisal Year-2015-16)		DDUPSP 2018 (Appraisal Year-2016-17)	
		No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)
19.	Rajasthan	8	130	8	152	7	136	7	144
20.	Sikkim	3	40	3	70	3	66	3	70
21.	Tamil Nadu	9	118	9	174	9	159	9	166
22.	Telangana	5	32	7	129	7	136	7	132
23.	Tripura	4	66	4	91	4	91	3	83
24.	Uttarakhand	7	90	7	126	7	123	7	123
25.	Uttar Pradesh	30	332	32	419	30	407	35	445
26.	West Bengal	8	140	9	190	9	190	6	145
	Total	203	2753	183	3214	189	3376	191	3441

Rashtriya Gaurav Gram Sabha Puraskar (RGGSP) / Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar (NDRGGSP)

Sl. No.	Name of the State/Union Territory	RGGSP 2015 (Appraisal Year-2013-14)		RGGSP 2016 (Appraisal Year-2014-15)		NDRGGSP 2017 (Appraisal Year-2015-16)		NDRGGSP 2018 (Appraisal Year-2016-17)	
		No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)
1.	Andaman & Nicobar Islands	1	10	-	-	-	-	-	-
2.	Andhra Pradesh	1	10	1	10	1	10	1	10
3.	Assam	-	-	1	10	1	10	1	10
4.	Arunachal Pradesh	1	10	-	-	-	-	-	-
5.	Bihar	1	10	1	10	-	-	1	10
6.	Chandigarh	-	-	-	-	-	-	1	10
7.	Chhattisgarh	1	10	1	10	1	10	1	10
8.	Gujarat	1	10	1	10	-	-	1	10
9.	Haryana	1	10	1	10	1	10	1	10
10.	Himachal Pradesh	-	-	-	-	1	10	1	10
11.	Jharkhand	-	-	-	-	1	10	1	10
12.	Karnataka	1	10	1	10	1	10	1	10
13.	Kerala	1	10	1	10	1	10	1	10
14.	Madhya Pradesh	-	-	1	10	1	10	-	-
15.	Maharashtra	1	10	1	10	1	10	1	10
16.	Manipur	-	-	1	10	1	10	-	-
17.	Odisha	-	-	1	10	-	-	-	-
18.	Punjab	1	10	1	10	1	10	1	10

Sl. No.	Name of the State/Union Territory	RGGSP 2015 (Appraisal Year-2013-14)		RGGSP 2016 (Appraisal Year-2014-15)		NDRGGSP 2017 (Appraisal Year-2015-16)		NDRGGSP 2018 (Appraisal Year-2016-17)	
		No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)	No. of Panchayats awarded	Amount of Award (Rs. in Lakh)
19.	Rajasthan	-	-	1	10	1	10	1	10
20.	Sikkim	1	10	1	10	1	10	1	10
21.	Tamil Nadu	1	10	1	10	1	10	1	10
22.	Telangana	-	-	1	10	1	10	1	10
23.	Tripura	1	10	1	10	1	10	1	10
24.	Uttarakhand	1	10	1	10	1	10	1	10
25.	Uttar Pradesh	-	-	-	-	1	10	1	10
26.	West Bengal	1	10	1	10	1	10	1	10
	Total	16	160	20	200	20	200	21	210

Gram Panchayat Development Plan Award - 2018

Rank	Name of the State	Name of Gram Panchayat awarded	Amount of Award (Rs. in Lakh)
1.	West Bengal	Digambarpur	20
2.	Karnataka	Malangi	10
3.	Sikkim	Maniram Phalidara	05
	Total		35

e-Panchayat Puraskar

Sl. No.	Name of the State	2015		2016		2017		2018	
		Category of State*	Rank	Category of State*	Rank	Category of State*	Rank	Category of State*	Rank
1.	Assam	2	1 st	2	1 st	-	-	-	-
2.	Bihar	1	3 rd	-	-	-	-	-	-
3.	Chhattisgarh	1	2 nd	-	-	-	-	-	-
4.	Karnataka	-	-	1	1 st	1	1 st	2-B	1 st
5.	Kerala	-	-	1	2 nd	1	2 nd	-	-
6.	Maharashtra	1	1 st	-	-	-	-	1	3 rd
7.	Odisha	-	-	-	-	-	-	1	2 nd
8.	Sikkim	-	-	-	-	2	1 st	1	1 st
9.	Tamil Nadu	1	3 rd	-	-	-	-	-	-
10.	Telangana	-	-	-	-	-	-	2-A	1 st
11.	Tripura	-	-	-	-	-	-	2-A	2 nd
12.	West Bengal	1	2 nd	1	3 rd	1	3 rd	-	-

* Categorization of the States/UTs is on the basis of level of preparedness of States w.r.t e-enablement at Panchayat Level.

Devolution Index Award*

Sl. No.	Name of the State	2015		2016	
		Category of Award	Rank	Category of Award	Rank
1.	Andhra Pradesh	-	-	Incremental Devolution Index	1 st
2.	Gujarat	-	-	PESA Index	1 st
3.	Karnataka	Cumulative Devolution Index	3 rd	Cumulative Devolution Index	3 rd
4.	Kerala	Cumulative Devolution Index	1 st	Cumulative Devolution Index	1 st
5.	Madhya Pradesh	-	-	PESA Index	1 st
6.	Maharashtra	Cumulative Devolution Index	4 th	Cumulative Devolution Index	2 nd
7.	Odisha	-	-	Incremental Devolution Index	3 rd
8.	Sikkim	Cumulative Devolution Index	2 nd	Cumulative Devolution Index	1 st among North Eastern States (overall 6 th)
				Incremental Devolution Index	2 nd
9.	West Bengal	Cumulative Devolution Index	5 th	-	-

*Note – The award for 2017 and 2018 could not be given because the report of the sponsored study was not finalized.
